1711 Written Answers [8 SEP. 1954]

TRAINING IN THE ADMINISTRATION OF ESTATE DUTY ACT

126. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state whether any officer has been sent to the United Kingdom for technical training in Estate Duty work and if so, for what period?

THE DEPUTY MINISTER FOR FIN-ANCE (SHRI M. C. SHAH); Six officers were deputed to United Kingdom for training in Estate Duty administration for a period of two months.

EXCISE CONTROL OVER TOBACCO

127. SHRI M. VALIULLA: Will the Minister for FINANCE be pleased to state:

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(a) whether the new scheme of registering tobacco growers whereby village officers are associated with Range Officers in the initial stages of tobacco cultivation, which has been put into operation in certain districts of Uttar Pradesh has proved successful;

(b) which are the districts of Western Uttar Pradesh where the Scheme has been put into operation;

(c) what additional duties have been cast upon the village officers under this scheme; and

(d) which other parts of India will be selected to work out the above scheme?

THE DEPUTY MINISTER FOR FIN-ANCE (SHRI A. C. GUHA): (a) The scheme has just started working; it will naturally take some time to set the necessary machinery in full working order in the rural areas. The experience of the short period is not discouraging. However it is too early to express any definite opinion just now.

(b) and (c). A statement is laid on the Table of the Sabha.

(d) The question of extension of the scheme will be considered when the experiment referred to in (a) has turned out to be a success.

STATEMENT

Part (b).—Districts of Western U.P. to which the Scheme has been applied

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Meerut	
Muzaffarnaga r	3 s x
Agra .	сçî
Aligarh	
\mathbf{B} ulandshahr	
Mathura	
Dehradun.	¥

Part (c).—Duties assigned under the Scheme to village officials

(a) To receive applications in Form T.G.-1 for licence to cultivate tobacco from every grower and to furnish the following particulars of ϵ ach of the applicants in that Form--

- (i) Name of the tobacco grower
- (ii) Khasra No. of the field
- (iii) Area of the field
- (iv) Class of soil
- (v) Irrigated or non-irrigated
- (vi) Variety of tobacco to be grown
- (vi') Expected yield
- (viii) Area planted with tobacco in the previous season
- (ix) Quantity of tobacco produced in the previous season.

(b) To send T.G.-1 Forms (middle foils only) to the Range Officer of Central Excise.

(c) From each applicant the village officials are entitled to collect licence fee of Re. 0-8-0.

HIGHER EDUCATION IN RURAL AREAS

128. SHRI GOVINDA REDDY: Will the Minister for EDUCATION be pleased to state:

(a) whether it is a fact that Government have decided to appoint a Committee to suggest the type of institutions best suited for higher education in rural areas; and